

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:1321
ANSWERED ON:03.03.2011
REGULATORY BODY FOR LEGAL SERVICES
Kumar Shri P.;Sivasami Shri C.

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether the Government proposes to set up an independent Regulatory Body for monitoring the legal services so as to provide quality legal services and adequate grievance redressal mechanism to common man; and

(b) if so, the details thereof?

Answer

MINISTER OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

(a) & (b): Yes Madam, a proposal is under consideration and comments of stake holders have been sought.